

COURT NO. 18
THE HONOURABLE SRI JUSTICE D RAMESH
THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

To be Heard on Tuesday The 21st day of July 2026 - (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
1	CMA/186/2022 (DOP/1446/2017)	DR. VESAPOGU JEEVAN BABU Vs N RAJINI	T SREEDHAR	CH B R P SEKHAR	KRISHNA
2	CMA/305/2025 (DOP/46/2022) IA 1/2025 Condone Delay Petition IA 3/2025 Stay Petition IA 1/2026 Addl. Evidence Petition	RADHIKA @ HEPZIBHA BELUAH PEERIGA Vs PRABHUDAS RAMAKURTHI	K V RAGHU VEER	Y N ANJANEYACHARYULU MEDIATION REPORT RECEIVED.	KRISHNA
3	CMA/881/2025 (H.M.O.P/167/2023) IA 1/2025 Condone Delay Petition IA 2/2025 Condone Delay in Rep IA 3/2025 Receive Docs Petition	CHANDRA ASHOK KUMAR Vs CHANDRA @ JONNALAGADDA SPANDANA	T V SRI DEVI	KOPPARTHI SUMATHI SR-APP. BY M/s.KOPPARTHI SUMATHI MEDIATION REPORT RECEIVED.	GUNTUR
<u>FOR EXTENSION OF TIME</u>					
4	IA/2/2026 Extension Petition CRP/824/2026	PROJECT DIRECTOR Vs SAMALA KRISHNA RAO	LETTER	SAI GANGADHAR CHAMARTY SAI GANGADHAR CHAMARTY S S VARMA AND CO.	KRISHNA
<u>FOR WITHDRAWAL</u>					
5	AS/60/2018 IA 2/2017(ASMP 18074/2017) Suspension Petition	P RAMANAMMA Vs M. PADMAVATHI	T V P SAI VIHARI	P PRABHAKAR RAO	KRISHNA
<u>MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)</u>					
6	WA/883/2026 (WP/3885/2026) IA 1/2026 Suspension Petition	A. VENU Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES I	GUNTUR
<u>FOR ADMISSION</u>					
7	CMA/390/2026 (H.M.O.P/56/2024) IA 1/2026 Condone Delay Petition	P MADHUSUDHAN Vs C MANEESHA	PALA KARTHI KIRAN		CHITTOOR
8	CRP/2007/2026 IA 1/2026 Dispense with Petition IA 2/2026 Injunction Petition	CARLOYN JOYCE TADAMALA Vs ROYAL CITY DEVELOPER PRIVATE LIMITED	D S SIVADARSHAN		-
<u>INTERLOCUTORY</u>					
9	AS/366/2026 (OS/118/2014) IA 1/2026 Stay Petition	VARADA SREEDHAR Vs VANKAYALAPATI SUDHA RANI	SUNKARA RAJENDRA PRASAD		SPS NELLORE
10	AS/367/2026 (OS/31/2019) IA 1/2026 Injunction Petition	DEVA ADI VENKATA LAKSHMI NARASAMAMBA Vs UGINA ANUSHA	MALLAVARAPU PRADEEP KUMAR		VIZIANAGARAM

FOR DISMISSAL

11	WA/385/2020 IA 1/2020 Suspension Petition IA 1/2021 Additional Affidavit IA 2/2021 Vacate Stay Petition IA 1/2022 Receive Docs Petition IA 1/2023 Direction Petition IA 2/2023 Receive Docs Petition	SRI DURGA MALLESWARA SWAMY Vs K.SRINIVASA RAO	M/S BHARADWAJ ASSOCIATES	BEJJAM NAGARAJU D V SASIDHAR GP FOR ENDOWMENTS MEMO PROOF OF SERVICE NEED TO PLACE	KRISHNA
12	WA/551/2025 (WP/25156/2022) IA 1/2025 Direction Petition	METLA DEENA MARGARET Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	GP FOR SERVICES I	YSR KADAPA
13	WA/1313/2025 (WP/27453/2022) IA 2/2025 Condone Delay Petition IA 3/2025 Permission Petition IA 4/2025 Suspension Petition	DAGGUMALLI LAKSHMI KUMARI Vs THE STATE OF ANDHRA PRADESH	ANGADA SATYA RAGHAVENDRA	GP FOR SERVICES II GP FOR SERVICES I	WEST GODAVARI

ADMISSION

14	WA/948/2022 (WP/21555/2020) IA 2/2022 Suspension Petition IA 1/2025 Vacate Stay Petition WA/609/2022	TIRUMALA TIRUPATHI DEVASTHANAM Vs B KONDANDA CHETTY	V.DYUMANI (SC for TTD) V DYUMANI	J SUDHEER	CHITTOOR
15	WA/609/2022 (WP/7490/2019) IA 1/2022 Stay Petition IA 1/2024 Stay Petition IA 2/2024 Leave Petition	TIRUMALA TIRUPATHI DEVASTHANAMS Vs ASSISTANT/SHROFF STAFF NO 16983	V.DYUMANI (SC for TTD) S N CHIDAMBARA SASTRY	J SUDHEER C SINDHU KUMARI N ASHWANI KUMAR KAVITHA GOTTIPATI G ANANDA RAO GP FOR SERVICES II	CHITTOOR
16	WA/267/2023 (WP/36143/2017) IA 1/2025 Miscellaneous Petition	THE STATE OF ANDHRA PRADESH Vs KOMMU NIVEDITHA	GP FOR SCHOOL EDUCATION (AP) O M R LAW FIRM	K RAMA MOHAN	EAST GODAVARI
17	WA/610/2024 (WP/8158/2004) IA 1/2024 Dispense with Petition IA 3/2024 Suspension Petition IA 1/2025 Amendment Petition WA/602/2024 WA/604/2024 WA/636/2024	THE STATE BANK OF INDIA Vs P RAMA CHANDRAIAH	G SUDHEER KUMAR	K V RAGHU VEER GP FOR SERVICES I GP FOR SERVICES II	CHITTOOR
18	WA/602/2024 (WP/8883/2004) IA 1/2024 Dispense with Petition IA 3/2024 Suspension Petition IA 1/2025 Amendment Petition	THE STATE BANK OF INDIA Vs P RAMA CHANDRAIAH	G SUDHEER KUMAR	K V RAGHU VEER	CHITTOOR
19	WA/604/2024 (WP/8158/2004) IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition IA 1/2025 Amendment Petition	THE STATE BANK OF INDIA Vs P RAMA KRISHNAIAH	G SUDHEER KUMAR	GP FOR SERVICES I GP FOR SERVICES II	CHITTOOR

20	WA/636/2024 (WP/8882/2004) IA 2/2024 Suspension Petition IA 1/2025 Amendment Petition	THE STATE BANK OF INDIA Vs P RAMA KRISHNAIAH	G SUDHEER KUMAR	SIDDARTH C B	CHITTOOR
21	WA/399/2025 (WP/26781/2021) IA 1/2025 Suspension Petition	V LAKSHMI SUJATHA Vs B PADMAJA	S N CHIDAMBARA SASTRY	THANDAVA YOGESH GP FOR EDUCATION V SUBRAHMANYAM	KRISHNA
22	WA/714/2025 (WP/7782/2012) IA 2/2025 Suspension Petition IA 3/2025 Leave Petition	UNION OF INDIA Vs V SANYASI RAO	(ASST SOLICITOR GENERAL OF INDIA)	V PADMANABHA RAO GP FOR SERVICES I	VISAKHAPATNAM
23	WA/775/2025 (WP/19243/2020) IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs S SUHASINI	GP FOR SERVICES II	J SUDHEER	WEST GODAVARI
24	WA/979/2025 (WP/466/2022) IA 2/2025 Suspension Petition WA/995/2025 WA/1036/2025	THE STATE OF ANDHRA PRADESH Vs GANGA RAVI PRASAD	GP FOR SERVICES IV	SRINIVASA RAO NARRA	KURNOOL
25	WA/995/2025 (WP/30238/2021) IA 2/2025 Condone Delay Petition IA 3/2025 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SHAIK SALMAAN BASHA	GP FOR SERVICES IV	SRINIVASA RAO NARRA	GUNTUR
26	WA/1036/2025 (WP/28485/2021) IA 2/2025 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs VANAPALLI SRINIVASA RAO	GP FOR SERVICES IV	SRINIVASA RAO NARRA T N M RANGA RAO	EAST GODAVARI
27	WA/1079/2025 (WP/28186/2021) IA 3/2025 Suspension Petition WA/1155/2025	THE NELLORE MUNICIPAL CORPORATION Vs N. NARAYANA RAO	ADDL ADVOCATE GENERAL	P RAGHAVENDRA REDDY GP FOR SERVICES I	SPS NELLORE
28	WA/1155/2025 (WP/31335/2021) IA 3/2025 Suspension Petition	THE NELLORE MUNICIPAL CORPORATION Vs B.C.V.K. PRASAD	ADDL ADVOCATE GENERAL	P RAGHAVENDRA REDDY GP FOR SERVICES I	SPS NELLORE
29	WA/1121/2025 (WP/24209/2024) IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs B KRISHNA KUMAR	GP FOR SERVICES II	K RAGHU VEER	SRIKAKULAM
30	WA/164/2026 (WP/10884/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition IA 3/2026 Direction Petition	AP CENTRAL POWER DISTRIBUTION CORPORATION LIMITED Vs A DIVYA	V V SATISH	KISHORE KUMAR.A GP FOR SERVICES I	GUNTUR
31	WA/213/2026 (WP/8640/2025) IA 1/2026 Dispense with Petition IA 2/2026 Leave Petition IA 3/2026 Direction Petition	N. SRINIVASU Vs THE AP SOCIAL WELFARE RESIDENTIAL EDUCATIONAL INSTITUTIONS SOCIETY	KAVITHA GOTTIPATI	RAVI KUMAR PONAKAMPALLI GP FOR SERVICES II AKULA SRI KRISHNA SAI BHARGAV	GUNTUR

32	WA/218/2026 (WP/33860/2014) IA 1/2026 Dispense with Petition IA 3/2026 Direction Petition IA 4/2026 Suspension Petition	ANGALURI KALAVATHI Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR SERVICES II	PRAKASAM
33	WA/277/2026 (WP/11850/2011) IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	KADAPA CO-OPERATIVE HOUSE BUILDING SOCIETY Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	K R SRINIVAS	GP FOR SERVICES II RAMAKRISHNA AKURATHI	YSR KADAPA
34	WA/401/2026 (WP/22227/2020) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition IA 3/2026 Vacate Stay Petition	PUDOORU PRIYANKA Vs SIVA SANTHI ATMAKURI	SODUM ANVESHA	M R TAGORE GP FOR SERVICES I	GUNTUR
35	WA/403/2026 (WP/15207/2024) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	ADITYA INSTITUTE OF TECHNOLOGY AND MANAGEMENT Vs HANUMANTHU UDAYA BHASKAR	SRI VIJAY MATHUKUMILLI	HEMANTH KUMAR VEMURI GP FOR SERVICES III	SRIKAKULAM
36	WA/795/2026 (WP/21087/2021) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	ANDHRA PRADESH GRAMEENA BANK Vs ANDHRA PRAGATHI GRAMEENA BANK TEMPORARY AND OUTSOURCING EMPLOYEES UNION (REGD NO.H161)	SRICHARAN TELAPROLU	POPURI LAKSHMI PRIYANVITA	YSR KADAPA
<u>INTERLOCUTORY</u>					
37	WA/147/2017 (WP/7523/2003) IA 2/2017(WAMP 2206/2017) Vacate Stay Petition	CGM STATE BANK OF INDIA MUMBAI & 2 OTHERS Vs I.TARAKARAMAN W.G.DIST & ANOTHER	V UMA DEVI	Y V ANIL KUMAR .	WEST GODAVARI
38	WA/785/2025 (WP/30068/2018) IA 1/2025 Suspension Petition	TADDI (SARAKANA) ADILAKSHMI Vs LENKA (ALTHI) ADILAKSHMI	B GEETA	TADDI NAGESWARA RAO GP FOR SERVICES II	VIZIANAGARAM
39	WA/858/2025 (WP/14874/2019) IA 1/2025 Suspension Petition	B SRINIVASULU Vs THE ANDHRA PRADESH PUBLIC SERVICE COMMISSION	J SUDHEER	G.SEENA KUMAR SC For APPSC GP FOR SERVICES I	CHITTOOR
40	WA/863/2025 (WP/8061/2020) IA 1/2025 Suspension Petition	MOMIN MAZAHARUDDIN Vs ANDHRA PRADESH PUBLIC SERVICE COMMISSION	J SUDHEER	G SEENA KUMAR GP FOR SERVICES I	KURNOOL
<u>FOR HEARING</u>					
41	WA/36/2024 (WA/35477/2013) IA 3/2024 Vacate Stay Petition	THE ANDHRA PRADESH POLLUTION CONTROL BOARD Vs V.R.MAHESWAR RAO	THE ADVOCATE GENERAL	J SUDHEER	KRISHNA

FINAL HEARING

42	WA/551/2014 (WP/7916/2003) IA 1/2016(WAMP 1824/2016) Fix an Early Date	TIRUPATI TRANSPORT WORKERS UNION (APSRTC) Vs GOVERNMENT OF ANDHRA PRADESH TRANSPORT ROAD AND	K UDAYA SRI M PITCHAIAH	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD) GP FOR ROADS BUILDINGS K VISWANATHAM (SC FOR APSRTC) VAKALATH NOT YET FILED	CHITTOOR
FOR ORDERS OF COURT					
43	CMA/58547/2022/ (Filing No.)	A.BEDI SEETHA Vs A.UMA VENKATA RAGHAVENDRA RAO	THOTA RAMAKOTESWARA RAO		GUNTUR
ADMISSION					
44	CMA/198/2026 (S.O.P/821/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Injunction Petition	FAISAL EDUACTIONAL SOCIETY Vs MOHAMMAD ABDUL JABBAR	P N MURTHY	THUMMAPALA SHARADA R1 TO R3-APP. BY M/s THUMMAPALA SHARADA	WEST GODAVARI
45	CMA/336/2026 (OS/4/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	M/S VENKATA SUDHA ENTERPRISES Vs KISHORE KUMAR NALL	SREENIVASA RAO VELIVELA		ANANTAPUR
46	CMA/338/2026 (DOP/942/2017) IA 1/2026 Condone Delay Petition	PALLETI AMARENDRA BABU Vs PALLETI NAGAMANI	SIVA JYOTHI KUDIPUDI		EAST GODAVARI
47	CMA/339/2026 (OP/402/2025) IA 1/2026 Suspension Petition	SUNITHA PARUNANDI Vs MOHAN J	N BHARATH SIMHA REDDY		CHITTOOR
INTERLOCUTORY					
48	CMA/18/2024 (OP/10/2019) IA 1/2024 Direction Petition IA 1/2026 Miscellaneous Petition	PULAKHANDAM KRISHNAMURTHY SHARMA Vs PULAKHANDAM VIJAYASRI	T V SRI DEVI	KARUMANCHI INDRANEEL BABU TRIAL COURT RECORD AVAILABLE	SRIKAKULAM
49	CMA/183/2026 (OS/18/2025) IA 1/2026 Suspension Petition CMA/194/2026	M/S C.S.R INFRA PROJECTS Vs A RAMAKRISHNA REDDY	T V JAGGI REDDY	P SRAVAN KUMAR REDDY TRIAL COURT RECORD AVAILABLE	CHITTOOR
50	CMA/194/2026 (OS/18/2025) IA 1/2026 Suspension Petition	C.S.R. INFRA PROJECTS Vs A RAMAKRISHNA REDDY	T V JAGGI REDDY	P SRAVAN KUMAR REDDY	CHITTOOR
FOR HEARING					
51	CMA/1266/2011 (OP/24/2005)	ALAGIRI RAVI KUMAR Vs ALAGIRI SARALA	K MANIK PRABHU	TRIAL COURT RECORD AVAILABLE	SRIKAKULAM
52	CMA/1306/2011 (OP/8/2008) IA 1/2011(CMAMP 2203/2011) Fix an Early Date	MAIPALA RAMACHANDRA RAO Vs SMT.MAIPALA KALYANI	G DHANANJAI	TRIAL COURT RECORD AVAILABLE SR - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT".	WEST GODAVARI
FINAL HEARING					
53	CMA/1303/2012 (OP/56/2008)	VADDE BHEEMANNA Vs VADDE MANGAMMA	T NAGARJUNA REDDY	P NAGENDRA REDDY TRIAL COURT RECORD AVAILABLE	KURNOOL

54	CMA/535/2015 (OP/183/2013)	S.B.SUREKHA Vs KALLURU RAJANANDA REDDY	G VIVEKANAND	SHAIK MOHAMMED ISMAL TRIAL COURT RECORD AVAILABLE SR-APP. BY M/S SHAIK MOHAMMED ISMAIL. MEDIATION REPORT RECEIVED.	YSR KADAPA
FOR HEARING					
55	COMCA/16/2025 IA 2/2026 Permission Petition	THE STATE OF ANDHRA PRADESH Vs SRI PARITALA NAGESWARA RAO	ADDL ADVOCATE GENERAL	P RAJKUMAR	VISAKHAPATNAM
ADMISSION					
56	COMCA/8/2022 (OP/12/2017) IA 2/2022 Suspension Petition IA 1/2024 Fix an Early Date	RASHTRIYA ISPAT NIGAM LIMITED Vs VALENCY INTERNATIONAL TRADING PVT LTD	V SUBRAHMANYAM	SAI SANJAY SURANENI TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
57	COMCA/11/2025 (C.A.O.P/4/2022) IA 1/2025 Stay Petition IA 2/2025 Permission Petition	M/S. GULF OIL CORPORATION (NEW GOCL) COMPANY Vs M/S. JUPITER CONTECH PRIVATE LIMITED	P PAVAN KUMAR RAO	RAMA CHANDRA RAO GURRAM	VISAKHAPATNAM
58	COMCA/17/2025 (C.A.O.P/8/2025) IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition IA 3/2025 Direction Petition	IMADABATHUNI VENKATA SUBBARAO Vs SRI LAKSHMI RAMANA INFRASTRUCTURE PVT. LTD.	CKR ASSOCIATES	GOMPA RAMESH BABU	VISAKHAPATNAM
59	COMCA/28/2025 (C.A.O.P/2/2022) IA 1/2025 Condone Delay Petition IA 2/2025 Condone Delay in Rep IA 3/2025 Direction Petition	HI TECH CHEMICALS PVT. LTD. Vs RASHTRIYA ISPAT NIGAM LIMITED	CKR ASSOCIATES	R 1 NOTICE SERVED. PROOF OF SERVICE NOT FILED.	VISAKHAPATNAM
60	CRP/2327/2025 (EP/165/2024) IA 1/2025 Stay Petition IA 1/2026 Extension Petition	P. SRINIVASA VIJAY Vs M/S. DEAL WELL CHIT FUNDSPRIVATE (LT)	SAZID KALLUR	SURYA TEJA ANUMOLU R1 APP BY M/S A.SURYA TEJA (ADV). R2 TO 4 ITEM DELIVERED AS PER MEMO PROOF OF SERVICE VIDE USR NO.129820/2025.	CHITTOOR
61	CRP/1003/2026 IA 2/2026 Stay Petition IA 3/2026 Receive Docs Petition	PIDILITE INDUSTRIES LTD. Vs M/S. SURYA COLOURS PRIVATE LIMITED	VIVEK CHANDRA SEKHAR S	TRIAL COURT RECORD NOT AVAILABLE	KRISHNA
62	CRP/1665/2026 (IA/125/2025) IA 1/2026 Stay Petition	M/S RAYALASEEMA LIFE SAVING DRUGS Vs M/S SRI KRISHNA PHARMACEUTICALS	K RATHANGA PANI REDDY	SAI GANGADHAR CHAMARTY	KRISHNA
INTERLOCUTORY					
63	CRP/1861/2024 (EA 180/2023) IA 1/2024 Stay Petition IA 2/2024 Set Aside Petition	G BHASKAR RAO Vs M/S SHRIRAM CITY UNION FINANACE LTD	B PARAMESEWARA RAO	MAHESWARA RAO KUNCHEAM AMANCHI ROYAL DISPOSED OF ON 15/10/2024	YSR KADAPA

ADMISSION

64	WP/7079/2026 IA 1/2026 Direction Petition WP/1849/2026	M/S SIVA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR FORESTS BOLLA VENKATA RAMA RAO SC For APPCB	ANANTAPUR
65	WP/1849/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M/S. SIVA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR FORESTS GP FOR MINES AND GEOLOGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
<u>FOR DISMISSAL</u>					
66	AS/1161/2002 (OS/70/1994) IA 2/2005(ASMP 143/2005) Vacate Stay Petition	SRI CHEMICALS & FERTILIZERS PEDDAPURAM Vs FERTILIZERS & CHEMICALS T.LTD. & 2 ORS	VEDULA SRINIVAS	P SRIDHAR REDDY TRIAL COURT RECORD AVAILABLE	EAST GODAVARI
67	AS/643/2005 (OS/17/2001) IA 6/2018 Permission Petition IA 1/2025 Leave Petition	GANGINENI VENKATESWARA RAO & 2 OTHERS Vs BODEPUDI VENKAIAH & 2 OTHERS R/O HYDERABAD	ALAPATI ROHINI SRINIVAS MURTHY	DEVI PRASAD MANGALAPURI P RAJA SRIPATHI RAO TRIAL COURT RECORD AVAILABLE	GUNTUR
68	AS/95/2009 (OS/4/2002)	KOTAMREDDY JANARDHAN REDDY Vs RAMAYA AGRO PRODUCTS LIMTIED	VIVEK CHANDRA SEKHAR S	C SUBODH TRIAL COURT RECORD AVAILABLE	SPS NELLORE
<u>ADMISSION</u>					
69	AS/274/2025 (OS/195/2014) IA 1/2025 Condone Delay Petition IA 2/2025 Dispense with Petition IA 3/2025 Stay Petition	YEDLA VEERA VENKATA RAO Vs KARUPARTHI VEERA VENKATA SATYAVATHI MANASA	M SRI ATCHYUT	RAMESH BABU TATAPUDI TRIAL COURT RECORD NOT AVAILABLE	EAST GODAVARI
70	AS/309/2026 (OS/82/2021) IA 1/2026 Stay Petition	VADDE LAKSHMI Vs GORLA BOMMAIAH THIPPESWAMY	YATTAPU BHARATH KUMAR REDDY	D.SHYAM SUNDER	ANANTAPUR
71	AS/312/2026 (OS/51/2017) IA 1/2026 Condone Delay in Rep IA 2/2026 Direction Petition IA 3/2026 Stay Petition	S. MASTHAN ALI Vs S. YAQUB ALI	VARADAM SAI LIKHITH	A SYAM SUNDAR REDDY	CHITTOOR
72	AS/316/2026 (OS/137/2017) IA 1/2026 Condone Delay In DCF IA 2/2026 Injunction Petition	VELPULA ANURADHA Vs VELPULA CHENNAMMA	CKR ASSOCIATES		ANANTAPUR
<u>INTERLOCUTORY</u>					
73	AS/238/2012 (OS/110/2005) IA 1/2022 Miscellaneous Petition IA 1/2025 Injunction Petition IA 2/2025 Miscellaneous Petition	KOONADRAPU LAKSHMAMMA Vs KOONDRAPU MAHESH KUMAR	K SUBRAHMANYAM	S SRIDHAR K SARVA BHOUMA RAO TRIAL COURT RECORD AVAILABLE	EAST GODAVARI
74	IA/1/2025 Restoration Petition AS/338/2012	JANGAM SANTHA KUMARI Vs	CH VIDYASAGAR	J PRABHAKAR MEMO PROOF OF SERVICE NEED TO PLACE	GUNTUR

75	AS/261/2013 (OS/7/2010) IA 1/2023 Implead Petition	M/S. ENNOR MUDS AND CHEMICALS NO. 7 APIIC. Vs M/S. K.C.P. SUGAR AND INDUSTRIES CORPORATION LIMITED	SIVALENKA RAMACHANDRA PRASAD	A P VENUGOPAL TRIAL COURT RECORD AVAILABLE	KRISHNA
76	AS/187/2019 (OS/29/2005) IA 1/2019 Stay Petition IA 1/2021 Vacate Stay Petition IA 1/2026 Fix an Early Date	V BASAVIAIAH CHOWDARY Vs V MADHUSUDHANA RAO	VENKAT CHALLA	CKR ASSOCIATES C SINDHU KUMARI TRIAL COURT RECORD AVAILABLE	KRISHNA
77	AS/788/2019 (OS/35/2007) IA 2/2019 Suspension Petition IA 1/2021 Injunction Petition IA 1/2025 Miscellaneous Petition IA 1/2026 Miscellaneous Petition	BAVINENI RAVI KUMAR Vs CHUNDURU BHOOSHANA KUMAR	P BADRINATH	T VENU GOPAL M R K CHAKRAVARTHY S V INDIRA V NITESH TRIAL COURT RECORD AVAILABLE	KRISHNA
78	AS/357/2022 (OS/68/2013) IA 1/2024 Injunction Petition IA 1/2026 Petition to Withdraw	D. SARASWAHI (DIED) Vs SRI DODLA SRINIVASA RAO	VAJJHALA SATYANARAYANA PRASAD	NAGESWARA RAO V V V SATISH TRIAL COURT RECORD AVAILABLE	WEST GODAVARI
79	AS/195/2023 IA 3/2023 Stay Petition IA 1/2025 For Being Mentioned IA 2/2025 L R Petition	RACHAMALLU VARADA RAJULU GUPTA Vs KOPPURAVURI RATNA KUMARI	CHAKRAVARTHY P V S K	SRIRAM KOPPURAVURI SARIPALLI SUBRAHMANYAM	GUNTUR
80	AS/310/2024 (OS/32/2012) IA 2/2024 Suspension Petition AS/193/2024	STATE BANK OF INDIA Vs M/S GOPAL REDDY ASSOCIATES	HARINATH REDDY SOMA	V SURENDRA REDDY Memo filed on 06/07/2026	SPS NELLORE
81	AS/193/2024 (OS/32/2012) IA 1/2024 Addl. Evidence Petition IA 2/2024 Stay Petition IA 1/2025 Stay Petition IA 1/2026 Additional Material Petition	NATIONAL BULK HANDLING CORPORATION LIMITED Vs M/S.GOPAL REDDY ASSOCIATES	N JEEVAN KUMAR	V SURENDRA REDDY	SPS NELLORE
82	AS/353/2025 (EA/290/2019) IA 1/2025 Stay Petition IA 3/2025 Vacate Stay Petition IA 1/2026 Addl. Evidence Petition IA 2/2026 Permission Petition	P. CHANDRAKALA Vs KARNATAKA STATE INDUSTRIAL AND DEVELOPMENT CORPORATION LTD.	N ASWARTHA NARAYANA	N ASHWANI KUMAR VIVEKANANDA VIRUPAKSHA TRIAL COURT RECORD AVAILABLE CELL	ANANTAPUR
83	AS/347/2026 (OS/34/2024) IA 1/2026 Stay Petition	UYYALA CHARISH TEJA Vs UYYALA SUJATHA	PILLUTLA SAI AVINASH	KIRAN TIRUMALASETTI TRIAL COURT RECORD NOT AVAILABLE	SPS NELLORE
FOR HEARING					
84	AS/48/2012 (OS/6/2007) IA 4/2012(ASMP 1180/2012) Vacate Stay Petition	SMT. BANDARU BAGYA LAKSHMI Vs INNUKOLU LOKESWAR	M SIVA KUMAR	KARRI MURALI KRISHNA TRIAL COURT RECORD AVAILABLE PAPER BOOK	YSR KADAPA

85	AS/619/2012 (OS/56/2007)	SHAIK CHAN VALLI Vs M. JANAKI RAMAIAH	V R REDDY KOVVURI	KARRI MURALI KRISHNA V HIMABINDU TRIAL COURT RECORD AVAILABLE	YSR KADAPA
86	AS/1736/2018 (OS/95/2011)	U S S U BHASKARA RAO Vs THE NATIONAL INSURANCE COMPANY LIMITED	M S R CHANDRA MURTHY	SRAVAN KUMAR MANNAVA	WEST GODAVARI
87	AS/303/2024 (OS/6/2023) IA 1/2024 Stay Petition	KADASANI ANANTHAMMA Vs M.SUGUNAMMA @ K.SUGUNA	M CHALAPATI RAO	M SIVA JYOTHI TRIAL COURT RECORD AVAILABLE	YSR KADAPA
<u>FINAL HEARING</u>					
88	AS/571/2009 (OS/40/2002)	THOTA KANTHAMMA (DIED) Vs THOTA KRISHNAIAH @ KRISHNAMURTHY	V B SUBRAHMANYAM G RAMESH BABU	NIMMAGADDA SATYANARAYANA TRIAL COURT RECORD AVAILABLE	YSR KADAPA
89	AS/652/2011 (OS/39/2007) IA 3/2011(XOBJ 15283/2011) Petition for Grounds	KONDETI PRAKASH KUMAR Vs KONDETI SAROJINI [DIED]	VL N G K MURTHY	M V SURESH P RAJESH BABU TRIAL COURT RECORD AVAILABLE	EAST GODAVARI
90	AS/200/2013 (OS/168/2008)	KOLLURU VENKATA SUBBA RAO Vs PATTUGANI MADAN GOPAL	V ESWARAAIAH CHOWDARY	P HEMACHANDRA P SRIDHAR REDDY TRIAL COURT RECORD AVAILABLE	SPS NELLORE
91	AS/323/2013 (OS/246/2012) IA 1/2017(ASMP 3229/2017) Fix an Early Date IA 1/2023 Permission Petition	KODALI TIRUVENGALA RATNAM Vs PALADUGU LAKSHMI BASAVA PURNAMMA DIED PER LRS R.2	V SURYA KIRAN KUMAR	N SRIRAM MURTHY TRIAL COURT RECORD AVAILABLE	GUNTUR
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
92	AS/313/2021 (OS/141/2012) IA 1/2021 Injunction Petition IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	K.SULOCHANA Vs DR.B.RAVINDRANATH	J CH Y NARASIMHAM	M/S INDUS LAW FIRM CELL	KRISHNA
<u>OLD MATTERS</u>					
93	AS/555/2009 (OS/11/2001) AS/470/2009 AS/471/2009 AS/472/2009 AS/476/2009 AS/606/2009	BHOGINENI TILAK Vs BHOGINENI NARASIMHA SWAMY	.	P A SESHU DR RADHA KRISHNA MURTHY YARLAGADDA P SRI RAM TRIAL COURT RECORD AVAILABLE	KRISHNA
94	AS/470/2009 (OS/41/2005)	M/S. CHALASANI CONSTRUCTIONS (P) LTD. VIJAYAWADA Vs BHOGINENI NARASIMHA SWAMY (DIED)	P SRI RAM	UMADEVI MANCHALA UMADEVI MANCHALA	KRISHNA
95	AS/471/2009 (OS/20/2004)	M/S. CHALASANI CONSTRUCTIONS (P) LTD. VIJAYAWADA Vs BHOGINENI NARASIMHA SWAMY	P SRI RAM	RAVI KUMAR TOLETY	KRISHNA
96	AS/472/2009 (OS/38/2005)	M/S. CHALASANI CONSTRUCTIONS (P) LTD. VIJAYAWADA Vs BHOGINENI NARASIMHA SWAMY (DIED)	PATANJALI PAMIDIGHANTAM	RAVI KUMAR TOLETY UMADEVI MANCHALA	KRISHNA

97	AS/476/2009 (OS/19/2004) IA 1/2013(ASMP 2606/2013) Direction Petition IA 1/2014(ASMP 178/2014) Direction Petition	M/S. CHALASANI CONSTRUCTIONS (P) LTD. VIJAYAWADA Vs BHOGINENI NARASIMHA SWAMY	PATANJALI PAMIDIGHANTAM	RAVI KUMAR TOLETY	KRISHNA
98	AS/606/2009 (OS/19/2004) IA 2/2009(ASMP 9706/2009) Condone Delay Petition	BHOGINENI NARASIMHA SWAMY Vs M/S. CHALASANI CONSTRUCTIONS PRIVATE LIMITED	RAVI KUMAR TOLETY	PATANJALI PAMIDIGHANTAM	KRISHNA
99	AS/247/2011 (OS/36/2006)	RANKIN PACE Vs MERIGA DUGLAS	G ELISHA	VENKAT CHALLA 4 CASES - CELL APPLICATION NOT YET FILED	WEST GODAVARI

NOTE : AFTER COMPLETION OF DIVISION BENCH WORK, THE WEEKLY LIST WILL BE TAKEN UP.